

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, PAKUR.**

**DATED, PAKUR THE 18<sup>th</sup> DAY OF JANUARY, 2021**

**ORDER NO 05 OF 2021.**

**“Standard Operating Procedure”** received from Hon’ble Court under letter no.05/RG dated 14.01.2021 for functioning of the District Courts and Sub-Divisional Courts of the state of Jharkhand and vide office order no. 04/2021 dated 15.01.2021 of the court it was ordered that SOP shall be applicable from 18.01.2021 in this Judgeship as per Phase III.

**Presently the enforcement of order no. 04/21 is kept in abeyance till the direction of Hon’ble High Court of Jharkhand.**

**Inform all concerned.**

Sd/-  
**Principal District and Sessions Judge,  
Pakur.**

Memo No. 30-42/21, Dated, Pakur the 18<sup>th</sup> day of January, 2021.

Copy forwarded for information and needful to: -

1. The Principal District & Sessions Judge, Pakur
2. The Principal Judge Family Court, Pakur
3. The District and Additional Sessions Judge-I, Pakur
4. The District and Additional Sessions Judge-II, Pakur
5. The Chief Judicial Magistrate, Pakur
6. The Additional Chief Judicial Magistrate, Pakur
7. The Secretary, D.L.S.A, Pakur.
8. The Sub-Divisional Judicial Magistrate, Pakur
9. The Judge in Charge, Pakur
10. Shri N. K. Bharti, J.M. 1<sup>st</sup> Class, Pakur
11. The Secretary, District Bar Association, Pakur
12. The P.P incharge, Pakur.
13. The Court Manager, Pakur

  
**Judge-in-Charge  
Civil Court, Pakur**